

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6210  
ANSWERED ON:06.05.2005  
CESS ON PETROL & DIESEL  
Gudhe Shri Anantrao;Sharma Shri Madan Lal;Yadav Shri Sita Ram

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the amount collected as additional cess on diesel has been passed on to the Ministry of Surface Transport and the Ministry of Rural Development;
- (b) if so, the details thereof;
- (c) if not, the reasons for non-allocation of the funds to the concerned Ministries;
- (d) whether the Government proposes to allocate funds, collected through additional cess to the above Ministries now; and
- (e) if so, the quantum of funds released as on date and the time by which the balance amount is likely to be released ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) & (b): Allocation out of the cess collection on Motor Spirit and High Speed Diesel is made in accordance with the provisions of the Central Road Fund Act, 2000. Expenditure provision from the Central Road Fund in the Demand of the Department of Road Transport and Highways under Ministry of Shipping, Road Transport and Highways and the Department of Rural Development under Ministry of Rural Development for the year 2005-06 is Rs.4975.69 crore and Rs.3809.50 crore respectively.
- (c), (d) & (e) Does not arise.